

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 14th March, 2016
Time : 10:30 AM

**HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	M.A. No. 1166/2015 & (I.A. No. 2469/2009) M.A. No. 1169/2015 (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	M.A. No. 1164/2015 & (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv. Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	O.A. 494/2015 in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
FOR ADMISSION			
4.	Original Application No. 113/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
5.	M.A. No. 231/2016 in Original Application No. 97/2016 (Earlier O.A.No. 543/2015)	S. K. Udyog Ltd. Vs. Punjab Pollution Control Board & Ors.	Mr. Mudit Gupta, Adv. for Applicant in MA
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 486/2015	Ishan Jha Vs. State of U.P. & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 4 to 6 Mr. Pradeep Misra & Ms. Daleep Dhyani, Adv. for R-2 Mr. Rajkumar, Adv. with Mr. Bhupinder, LA for CPCB
FOR HEARING			
7.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar

			Dhayani, Advs. for R-2 Mr. Rajkumar, Adv. & Mr. Bhupender Kumar, LO for R -3 Mr. Gautam Kumar, Adv. for R- 4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R – 6 Ms. Savitri Pandey, Adv. for R-10 Ms. Sakshi Popli, Adv. for DJB Mr. Ravikant Pal, Adv. for State of Mizoram
8.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttrakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for the Appellant Mr. Rajiv Nanda, Standing Counsel with Mr. U. K. Uniyal, Adv. Gen. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar Advs. for R-4
9.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 4 Mr. Buddy.A. Ranganat & Mr. D.V. Gahuvanshy, Advs. for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Mr. Dewan Upadhyay & Nishant Kumar, Advs. for R-7 Mr. M.L. Lahoty, Adv. for R-8
10.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
11.	Original Application No. 376/2015 (M.A. No. 896/2015, M.A. No. 897/2015 & M.A. No. 1321/2015)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Jagriti Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.
12.	Original Application No. 484/2015	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Rajkumar Adv. for R-4 Mr. I. K. Kapila, Adv. for R-5 Ms. Savitri Pandey, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. B. V. Niren, Adv. for CGSC
13.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC

14.	Original Application No. 420/2015 (M.A. No. 973/2015 & M.A. No. 185/2016)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-2 & 7 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
15.	Original Application No. 468/2015	Vijaypal Vs. State of U.P. & Ors.	Mr. Sharique Hussain, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1,3,5,6 to 11 Mr. Maheen Pradhan, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 & 5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Sudeep Dey, Adv. for R-12 to 17 Mr. Ankit Verma, Adv.
16.	Original Application No.16/2014 (M.A. No. 102/2014, M.A. No. 451/2015, M.A. No. 741/2015, M.A. No. 1353/2015, M.A. No. 1354/2015 M.A. No. 1355/2015, M.A. No. 1356/2015 & M.A. No. 208/2016) (PH)	Sh. Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R- 4 Ms. Reena Singh, AAG with Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. Local Commissioner Ms. Mridule Ray Bharadwaj, Adv. for R-7 Mr. M.K. Bhardwaj, Adv. for R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-11 Mr. Pawan Upadhyay for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 & 16 Mr. Ankit Bhatnagar, Adv. for R-19
17.	Original Application No. 24/2014 (PH)	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25 Mr. Bhupinder Kumar, LA for CPCB
18.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal, Adv. for R – 4 Mr. Wasim Beg, Adv. Mr. Vikas Malhotra, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB
19.	Original Application No. 233/2015 (PH)	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant Mr. Anup Kumar Sinha, Adv. for R-1 to 3

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